NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/95/2016

NAME OF THE PETITIONER(S)

: Manoj Thomas & 2 others

NAME OF THE RESPONDENT(S)

: Wimrock Granites Private Limited & 5 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

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REPRESENTATION BY WHOM

Counse h Respondent

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ROHAN RATASEKARAN

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ORDER

Shri Rohan Rajasekharan, counsel for petitioner present. Shri T V P Sai Vihari, counsel for respondents present. Both the counsels stated that there is no information from their clients in relation to the final outcome of the settlement talks. They sought time for seeking instructions from their clients and reporting the final outcome of the settlement talks. Time adjourned at their request. Put up on 27.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)